

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).1 2 8 5 4 / 2 0 0 6

MANAG I N G D I R E C T O R B . M . T . C

Petitioner(s)

V E R S U S

U N I O N O F I N D I A & A N R .

Respondent(s)

(With appln(s) for exemption from filing O.T.,vacating stay,Amend ment of Cause Title and prayer for interim relief and office report )

Date: 0 6 / 1 2 / 2 0 0 7 This Petition was called on for hearing today.

For Petitioner(s)

Mr R.S.hegde, Adv.  
Mr Chandra P r a k a s h , Adv.  
Mr Rahul Tyagi, Adv.  
Mr J. K . N a y y a r , Adv.  
Mr. P. P . Singh,Adv.

For Respondent(s)

Mr Deepak Kr Tha ku r, Adv.  
Mr. D.S. Mahr a,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Service is complete.

There is no appear ance for respondent No.2.

Respondent No.1 has filed counter affidavit.

List before the Hon'ble Court.

(M.P. B H A D R A N)  
Registrar

hj